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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. KARTHIK SESHADRI
N. P. VIJAY KUMAR

Counsel for Respondents

[Signature]

O R D E R

Shri. Thriyambak Kannan, representing the
counsel for Respondents present. Counsel
for petitioner called but absent. The
matter is posted for final hearing. Put
up on 17.01.2017 @ 10.30 A.M.

[Signature]
CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

[Signature]
K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)